# किया गया है कि वे जमाखोरों, कालाबाजारियों और अनुचित व्यापार तरीकों से काम करने वालों के विषद्ध सहत कार्रवाई करें।

### Procurement of Levy Rice

4091. SHRI VIREN J. SHAH : Will the Minister of FOOD be pleased to state:

(a) whether it is a fact that the massive proc

(b) if so, what are the details of facts in this regard :

(c) whether it is a fact that the levy prices for the year 1993-94 of superfina varieties have been fixed at Rs. 620.90 per quintal in Punjab and Rs. 616.00 per quintal in Haryana whereas the open market prices have often dipped way below this in the course of the year and year; and

(d) if so, what are the details of rice and wheat procured by Food Corporation of India during the year 1993-94 (State-wise) and what will be its target for the year 1994-95?

THE MINISTER OF STATE IN THE MINISTRY OF FOOD (SHRI KALP NATH RAI) : (a) and (b) The food subsidy borne by the Government during 1993-94 (RE) is Rs. 5537 crores with consumer subsidy on rice at Res. 120 20 regression existence at the second statement of the second state Rs. 179.30 per quintal as compared to Rs. 2785 crores with consumer subsidy on rice at Rs. 142.87 per quintal for the previous year 1992-93.

(c) Procurement prices of common, fine and superfine varieties of levy rice for the marketing season 1993-94 in respect of Punjab and Haryana are as under :—

		(Rs. per quintal)	
	Common	Fine	Superfine
Punjab Haryana .	533.40 529.20	582.90 578.25	620.90 616.00

#### to Questions

#### Statement

Quantities of Rice and Wheat procured by Food Corporation of India and State Pro-curing Agencies for Central Pool during 1993-94 Marketing Season

States S1		Procurement 1993-94 Marketing season		ntially to the huge food
1	Andhra Pradesh	29.00	,—	-
2	Assam	0.04	_	
3	Arunachal Pradesh	_	_	
4	Bihar	0.03		
5	Haryana .	12.42	34.54	
6	Himachal Pradesh	—	0.01	
7	Karnataka	1.32		
8	Kerala	—		
9	Madhya Pradesh	7.71	2.42	
10	Maharashtra	0.75		
11	Orissa	3.17		
12	Punjab	54.52	64.94	
13	Rajasthan	0.21	4.96	
14	Uttar Pradesh	12.96	21.28	
15	West Bengal	1.33	_	
16	Chandigarh	0.25	Neg.	
17	Delhi	0.05	0.20	
18	Pondicherry TOTAL :	0.02	_	
		123.78	128.35	

Neg. : Below 500 tonnes.

Rice : Figures as on 18-4-1994.

Wheat: For whole marketing season

1993-94.

Open market prices are dependent on the relative position of overall supply and demand of foodgrains in the market.

(d) The procurement of wheat and paddy for Central Pool under price support scheme being totally voluntary, and the procurement of levy rice from millers/ traders being dependant on quantum of paddy purchased by them, no targets, as . such, can be fixed for procurement of wheat and rice.

A Statement showing quantities of rice and wheat procured for Central Pool during 1993-94 marketing season is attached.

#### Fraudulent transaction in the Import of Sugar

4092. SHRI VIREN J. SHAH: Will the Minister of FOOD be pleased to state :

(a) Whether Government's attention has in the 'Observer' of 21st March, 1994 that opening up of the Indian Sugar Market for imports has led to the emergence of a grey market with many fraudulent international operators;

(b) If so, what are the details in this regard

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(d) what is the quantity and value of sugar imported during the year 1993 and so far in 1994 and the names of the countries from which these imports have been made?

THE MINISTER OF STATE OF THE MINISTRY OF FOOD (SHRI KALP NATH RAI) : (a) to (c) The Government has placed import of sugar under open General Licence (OGL). It is for the importers to use their best commercial judgement to ascertain the genuineness of the party and his capacity to deliver the sugar at the contracted price.

(d) During the years 1993 and 1994 (upto 31 March, 1994), there were no imports of sugar.

## Opening a Regional Office of UGC at Guwaliafi

4093. SHRI BHADRESWAR GOHA1N : Will the Minister of HUMAN RE SOURCE DEVELOPMENT be pleased to state :

(a) whether Government are aware that there has been a long demand from the people of Assam and North East for a Regional Office of the University Grants Commission at Guwahati;

(b) whether Government have decided to establish any regional office of the UGC in different parts of the country; and

(c) if so, by when such an office is likely to be established?

THE DEPUTY MINISTER IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DEPARTMENT OF EDUCATION AND DEPARTMENT OF CULTURE) (KUMARI SELJA): (a) Yes, Sri.

(b) and (c) According to the information furnished by UGC, the Commission has taken a decision, in principle, to set up its regional offices. An Empowered Committee, constituted by the UGC, is examining the various issues like location of regional offices, requirement of infrastruc-tural facilities, operational framework, etc.

#### Hostels for Working Women in Madhya Pradesh

4094. SHRI DILIP SINGH TUDEV : Will the Minister of HUMAN RESOUR CE DEVELOPMENT be pleased to state :

(a) the total number of proposals for construct'on of working women's hostels sanctioned in Madhya Pradesh District-wise during 1991-92, 1992-93, 1993-94 and as on date; (b> the places where such hostels have been sanctioned during 1993-94 and proposed to be sanctioned during 1994-95 in the state;

(c) whether any amount has been allocated by Government during the said period: and

(d) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DEPARTMFNT OF WOMEN AND CHILD DEVELOPMENT) (SHRIMATI BASAVA RAIESHWARI): (a) to (d) During the year 1993-94, one proposal which was sanctioned in Bhopal and Khargaon (West Nimar), while no proposals were sanction ed in Madhya Pradesh during the years 1991-92 and 1992-93. A Statement showing the number of hostels sanctioned in Madhya Pradesh as on date is attached. (See below). The number of hostels to be sanctioned during any year depends upon the proposals received from eligible organisations. Thus allocation of funds under the scheme is not made State/Union Territory/Place-wise. For the year 1993-94, the expenditure under the scheme of assistance for the construction/ expansion of hostel building for working women with a day care centre", for the country as a whole, was Rs. 718 lakhs. The funds released to eligible organisations in Madhya Pradesh during the year 1993-94 amounted to Rs. 11.69 lakhs. For the year 1994-95, the Budget provision is Rs. 775 lakhs for the country as a whole.

Statement

SI District/P N o	lace No. of Hos- tels sanc- tioned as on date since in- ception of the scheme
1 Balaghat	1
2 Betul	1
3 Bhedaghat .	1
4 Bhind	1
5 Bhopal	8
6 Bijawar	1
7 Bilaspur	1
8 Burhamapur.	1
9 Chhatarpur .	1
10 Chindwara .	1
11 Churhut	1
12 Damoh	1
13 Dewas	1
14 Dhar	1
15 Durg	1
16 Guna	1